

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 32 (ND)/2010

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Ranjan Cosmetics (Madras) Ltd. Vs. SRM Infrastructure

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Aman Varma and Ms. Smriti, Advocates

For the Respondent: None

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 6th March, 2018. ✓


-S-d-1

(Deepa Krishan)
Member (T)


-S-d-1

(Ina Malhotra)
Member (J)